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**Directives Issued by Government to Lower Down Prices of Nylon Yarn to Pre-Budget Level**

5286. SHRI YAMUNA PRASAD MANDAL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have issued directives to lower down prices of Nylon Yarn to pre-budget level; and

(b) if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). Prices of Nylon Yarn are fixed under a voluntary agreement between spinners and weavers. The Spinners and Weavers have been advised to review their mutual agreement on prices of various deniers of Nylon yarn, in view of the recent increases observed in market price and the need for actual users to get supplies at the agreed prices.

**Canalisation of Imports of Dry Fruits through S.T.C.**

5287. SHRI YAMUNA PRASAD MANDAL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have revised their earlier decision to canalise imports of dry fruits through S.T.C.; and

(b) if so, the reasons for the change?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

**Financial Assistance to Tripura for giving Relief to People affected by Flood and Drought**

5288. SHRI DASARATHA DEB: Will the Minister of FINANCE be pleased to state:

(a) the total amount given to the Government of Tripura for meeting the emergency demand during the current financial year; and

(b) what was the amount asked for by the Government of Tripura for providing relief to the people affected by flood and drought this year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) The reference perhaps relates to the request of the Government of Tripura for Central assistance towards expenditure on flood and drought relief measures. The State Government had assessed the requirement of funds for such purposes at Rs. 9.08 crores. On the basis of a Central Team's Report, the Government of India have adopted a ceiling of expenditure of Rs. 1.06 crores. Of this, a sum of Rs. 1 crore has already been released to the State Government. Further releases, subject to the ceiling, will be made on the basis of the progress of actual expenditure.

**CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 853 DATED 27TH JULY, 1973 RE. REPORT OF TASK FORCE ON AIR-PORT SECURITY**

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): In reply to part (c) of the Unstarred Question No. 853 answered on the 27th July, 1973 it was stated that:

"(c) Vital installations at the four international airports viz. operational areas, runways, taxi-tracks, aprons, hangars, re-fuelling installations, Instrument Landing Systems, etc. have already been declared "prohibited places" under the Official Secrets Act, 1923. The Industrial Security Force is being inducted into the four airports."

It is regretted that in the above answer, due to typographical error the word "protected" has been typed in advertently instead of the word "prohibited".

After making the necessary correction the reply would read as under:—

"(c) Vital installation at the four international airports viz., operational areas, runways, taxi-tracks aprons, hangars, refuelling installations Instrument Landing Systems, etc., have already been declared "prohibited places" under the Official Secrets Act, 1923. The Industrial Security Force is being inducted into the four airports."

I regret that the statement correcting the reply mentioned above was inadvertently delayed and not laid on the Table of the Lok Sabha within the prescribed period. Care will be taken to ensure that such an omission does not recur.

12.04 hrs.

MR. SPEAKER: Papers to be laid Prof. D. P. Chattopadhyaya...

SHRI SAMAR GUHA (Contai): I want to know from you about the commitment made by External Affairs Minister, that the text will be submitted to you. I want to know whether the text has been submitted to you and whether you have gone through that. If so we would like to know your reaction thereto.

MR. SPEAKER: So far it has not come to me.

श्री समर गुहा : क्या उन्होंने अभी आप को दिया नहीं है ?

अध्यक्ष महोदय : नहीं दिया है ।

श्री समर गुहा : उन्होंने हाउस को यह कमिटमेंट दिया है ।

श्री सरजू पांडे (गाजीपुर) : अध्यक्ष महोदय, ... (इयत्दान)

अध्यक्ष महोदय : आज कोई मोशन या कानिग एटेंशन वगैरह नहीं है । आज हम ने कोई प्रोर सवजेक्ट नहीं लेना है । आज हम ने सिर्फ क्रिचुय प्लान के एप्रोच पर डिसकशन करना है ।

श्री मधु लिमये (वाका) : अध्यक्ष महोदय, साउथ मेट्रोल रेलवे प्रोर सेंट्रल रेलवे की सारी गाड़िया बन्द हो गई हैं । मंत्री महोदय को उस के बारे में वक्तव्य देना चाहिए । जब लोको की हड़ताल हुई, थी, तो यहा उस के बारे में दम दफा बयान हुए थे । मद्रास प्रोर बम्बई के बीच में सब गाड़ियां ठप्प हो गई है । आप रेल मंत्री को बयान देने के लिये कहे । आप ध्यान दिलाने की नोटिस या नियम 377 के अधीन नोटिस स्वीकार नहीं कर रहे हैं । कम से कम रेल मंत्री का बयान तो आना चाहिये । (इयत्दान)

श्री जगन्नाथ राव जोशी (शाजापुर) : अध्यक्ष महोदय, वहां सब गाड़िया बन्द है । मैसूर प्रोर आन्ध्र प्रादि क्षेत्रों में अन्न, फटिलाइजर, डीजल प्रोर पेट्रोल प्रादि नहीं पहुंच रहे हैं । सब यातायात बन्द है । (इयत्दान) आप नियम 377 के अधीन नोटिस स्वीकार नहीं करते है । अगर आप ने इस बारे में ध्यानाकर्षण प्रस्ताव स्वीकार कर लिया होता, तो सदन में इस विषय पर चर्चा जाती । (इयत्दान)